

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 53(ND)/09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.07.2017**

**NAME OF THE COMPANY: M/s. Data Infosys Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Ms. Sakshi Mehly, Advocate Mr. Vivek Malik, Advocate Mr. Mukul Thakur, Advocate		
	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		

**Order**

To come up on 31<sup>st</sup> August, 2017 & 1<sup>st</sup> September, 2017.

— Sd —  
**(S. K. Mohapatra)**  
**Member (T)**

— Sd —  
**(Ina Malhotra)**  
**Member (J)**